

100-112, the 10-9-84

No. 5965 (No. 203/72/A-20 (2)): It is hereby notified for general information that the following scientific research programme has been approved for the period specified below for the purpose of sub-section (2) of the section 35 of the Income-tax Act, 1951 read with sub 6 of the Income-tax Rules, 1962 by the Secretary, Department of Science & Technology, New Delhi:-

- Name of the scientific research project : Basic research in duplication with reference to Acrylonitrile reactor.
- Name of the sponsor : M/s. Indian Petrochemicals Corporation Ltd., Vadodra.
- Implementing Lab. : National Chemical Laboratory, Poona.
- Date of commencement : December, 1962
- Date of completion : October, 1964
- Estimated outlay : Rs. 2.43 lakhs.

2. National Chemical Laboratory, Poona is a Unit of C I B which stands approved under section 10(2)(iii) of the Income-tax Act, 1951 vide Ministry of State Finance Deptt. Notification No. 34 dated 22-11-1946.

3. This approval under section 35(2a) is valid upto 28-2-1964.

(Sd/-)
Deputy Secretary to the Govt. of India

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection/Audit/Investigation/Special Inv./C.I.B./Intelligence/ Recovery/... New Delhi.
3. Director of Income-tax, 1st floor, Laxmi-Nagar, New Delhi.
4. The Secretary, Department of Science & Technology, Technology Bhavan, Connaught Place, New Delhi with reference to their No. 2/31/4-72 dated 25th July, 1964 (with an extra copy for the party).
5. The Joint Secretary, Legal Advisor, Ministry of Law, N. Delhi.
6. Comptroller General of Audit of India (4) Co. 109).
7. Bulletin section of C.I.B. (New Delhi) (5 copies).

(Sd/-)
Deputy Secretary to the Govt. of India

भारत के राजपत्र के भाग II, खण्ड 3(11) में प्रकाशनार्थ

भारत सरकार

वित्त मंत्रालय/राजस्व विभाग

नई दिल्ली, दिनांक 10.9.84

अधिसूचना

आय-कर

सं० 5965
[फा0सं० 203/179/84-आ0क0नि0-II]: स्वतन्त्राधारण की जानकारी के लिए एतद्वारा यह सूचित किया जाता है कि सचिव, वैज्ञानिक एवं प्रौद्योगिकी विभाग, नई दिल्ली ने निम्नलिखित वैज्ञानिक अनुसंधान कार्यक्रम को आयकर नियम, 1962 के नियम 6 के साथ पठित आयकर अधिनियम, 1961 की धारा 35 की उपधारा [2क] के प्रयोजनार्थ नीचे विनिर्दिष्ट अवधि के लिए अनुमोदित किया है :-

वैज्ञानिक अनुसंधान परियोजना का नाम	: लेस्मि रिसर्च इन फलवृद्धिसंशान विद रेफरेन्स टू एडिलोनीट्रायल रिऐक्टर
प्रयोजक का नाम	: मेरर्स इंडियन पेट्रोकेमिकल्स कारपोरेशन् लि०, बड़ोदा ।
कार्यान्वित करने वाली प्रयोगशाला का नाम	: राष्ट्रीय रसायन प्रयोगशाला, पूना
प्रारम्भ करने की तारीख	: दिसम्बर, 1982
पूरा करने की तारीख	: दिसम्बर, 1984
अनुसंधान अनुमानित व्यय	: ०.५०